

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1578
ANSWERED ON:04.03.2011
SURVEY OF MINING ACTIVITIES
Lal Shri Kirodi

Will the Minister of MINES be pleased to state:

- (a) whether the Supreme Court had directed the Government to conduct a survey of mining activities through satellite remote sensing in Aravali hills in various districts of Rajasthan;
- (b) if so, whether the survey report was submitted within stipulated time; and
- (c) if so, the details thereof in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (c) : As per information available, Hon'ble Supreme Court of India vide order dated 19.2.2011 in interlocutory applications filed in the matter of T.N. Godavarman Thirumulpad vs Union of India, have directed the Forest Survey of India (FSI) to carry out the satellite imagery in Aravalli hills in Rajasthan in co-operation with the Central Empowered Committee and the State of Rajasthan. A Report is required to be submitted to the Hon'ble Supreme Court within a period of four months, starting from 19.2.2011. FSI has commenced survey operations.